

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/533(Che)/2021 IA/531(Che)/2021
In IA/352(Che)/2021

IN

PETITION NUMBER : CP/114/IB/2018

NAME OF THE PETITIONER : Clean Switch India Pvt Lt

NAME OF THE RESPONDENTS : M.MurugesanM/s.Velohar Infra Pvt Ltd

UNDER SECTION : Sec 60(5) of IBC, 2016

(1)

[IA/533(Che)/2021 In IA/531(Che)/2021 In IA/352(Che)/2021 In
CP/114/IB/2018]

ORDER

The Applicant is represented by M/s. A.K. Mysamy Associates. Ld. Counsel Mr. S. Sathyanarayanan for the Liquidator/Respondent is present.

IA/533(Che)/2021 filed for urgent hearing is hereby **allowed**.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs